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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Rakesh Kumar, Dak-Peon, E.C. 90433 S/o Late Sh. Randhir Singh, expired on 23.11.2022 his name is hereby struck off from the pay scroll of this office with effect from 24.11.2022 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

Girish Kathpalia
25.1.23

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),
TIS HAZARI COURTS, DELHI

No. 8500 - 8525 PF/Admn-III/2023

Dated, Delhi the 25 JAN 2023

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act), CBI, RADC, New Delhi
3. The Accounts Officer/DDO, Central District, THC, Delhi (Copy of Death Certificate is annexed herewith)
4. The Admn. Officer (Judl.)/Branch Incharge, Admn. Branch, RADC, New Delhi
5. The Pay & Accounts Officer, PAO, Central District, THC, Delhi (through concerned A/c Branch).
6. The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & RADC, New Delhi
7. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
8. The Branch In charge, Admn. I, II and III Tis Hazari Courts, Delhi
9. The Dealing Officials, Leave seat, (Central District), THC, & RADC, New Delhi
10. The Dealing Official, Pension Cell, Central District, THC, Delhi
11. The Dealing Official, ACR Cell, THC, Delhi
12. Website Committee, English/Hindi, Tis Hazari Court Delhi.
13. The Dealing Official Layers, Tis Hazari Courts, Delhi
14. Sh. Bobby Dabas on behalf of the deceased official i.e. Sh. Rakesh Kumar, Dak-Peon, E.C. 90433 S/o Late Sh. Randhir Singh R/o H. No. 252, VPO, Barwala Delhi-110039 (Private Accommodation)

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25/1/23
(Anju Bala)
Branch Incharge
Administration Branch-III
Principal District & Sessions Judge (HQs.) Office, Delhi

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